

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF AUGUST 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	17
					OMP (I) Comm	3
					OMP (COMM)	3
					Misc. DJ	1
					Execution (Comm)	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	15
					OMP (I) (COMM)	2
					OMP (COMM)	1
					EXECUTION	4
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	23
					OMP (I) Comm	10
					TRANSFER OUT	1
					OMP (COMM)	1
					MISC DJ	2
					RBT	3
					Execution (Comm)	9
4	TIS HAZARI COURT	CENTRAL	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)/ MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	9
					EXECUTION (COMM)	11
					RP (CIVIL)	1
					OMP (I) (COMM)	7
					MISC. DJ	2
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	12

					OMPC(COMM)	1
					MISC. DJ	3
					EXECUTION (COMM)	2
6	TIS HAZARI COURT	CENTRAL	SH. SUNI CHOUDHARY/ SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	24
7	TIS HAZARI COURT	CENTRAL	MS. REKHA DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	12
					OMP(I) COMM + OMP(COMM)	7
					EXECUTION	2
					MISC. DJ+ REVIEW PETITION	0
8	TIS HAZARI COURT	CENTRAL	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT		CS (COMM)	9
					EXECUTION	4
					OMP (I) (COMM)	4
					MISC.DJ (COMM)	1
					OMP (COMM)	2
9	TIS HAZARI COURT	CENTRAL	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09		CS (COMM)	14
					EXECUTION (COMM)	6
					OMP (I) (COMM)	5
					ARB. A. (COMM.)	1
					Mis DJ	5
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT		CIVIL	0
11	TIS HAZARI COURT		SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT		TOTAL CASES E-FILED IN THE MONTH AND RBT	26
12	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT		CS(COMM)	10
					OMP(I)COMM	1

					EXECUTION (COMM	5
					MISC DJ	1
					EX COMM AWARD BY ARB COMM	1
					OMP (COMM.)	4
13	TIS HAZARI COURT		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	18
					MISC.	4
					EXECUTION	8
					OMP(I)(COMM)	4
TOTAL						322
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	28
					OMP (I)	28
					OMP (comm)	0
					Arbtration Case	1
					Misc DJ	3
					Execution	9
					M-Ex	1
					Ex Arb Comm	1
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	15
					OMP COMM	1
					OMP I COMM	44
					EXECUTION COMM	6
					MISC DJ	5
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	17

				OPM(I)/ARBITRATION/MISC COMM	35
				MISC DJ	7
				COUNTER CLAIM	0
				EXECUTION	5
17		SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	23
				Execution (comm)	15
				OMP (COMM)	25
				OMP (e) (COMM)	1
				ARB. A (COMM)	0
				MISC. DJ	2
18		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	24
				EX (COMM)	12
				MISC(DJ)	1
				OMP (I)(COMM)	20
				OMP (E)(COMM)	1
				ARB.A(COMM)	1
19		VACANT COURT OF/ SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	22
				OMP(I)(COMM)	11
				EXECUTION (COMM) /M-EX 01	1
				EXE. COMM AWARD 00	0
				MISC DJ/ CIV DJ 00	0
				CONTEMPT NIL	0
				OMP (COMM) 00	0

				CS(COMM)	2	2
				OMP(I)(COMM) 00		0
				EXECUTION (COMM) /M-EX 01		1
TOTAL						338

20	PATIALA HOUSE COURT	NEW DELHI	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-01/ SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	34
					TRADE MARK	0
					ARBITRATION U/S 9	15
					ARBITRATRATION U/S 34	9
					OTHER ARBITRATION CASES	10
					MISC. DJ/ COUNTER CLAIM	5
					EXECUTION(COMM)	8
21			SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/ SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM) SUIT FOR RECOVERY	27
					TRADEMARK	3
					EX(COMM) – AWARD BY ARB. COMM	4
					M. EX.	1
					EXECUTION (COMM)	9
					OMP (COMM) U/S – 34 ARBITRATION & CONCILIATION ACT, 1996	14
					OMP (I) (COMM) U/S – 9 ARBITRATION & CONCILIATION ACT, 1996	7
					OMP (T) (COMM.) U/S 14 & 29-A ARBITRATION & CONCILIATION ACT, 1996	1
					OMP (MISC) / (COMM) U/S – 29 A – ARBITRATION &	3
					MISC. DJ	3
22			MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	21
					SUIT FOR TRADEMARKS	6
					EXECUTION PETITION	10
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	17
					PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	2
					PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	3
					SECTION 37 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	2
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	7
TOTAL						222

23	SAKET COURT	SOUTH	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	614	CS (COMM)	14
					EX. COMM.	7
					OMP (I) COMM.	20
24	SAKET COURT	SOUTH	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	503	CS (COMM)	16
					ARB. A. COMM.	1
					EXP. COMM. (AWARD)	2
				503	OMP (I) COMM.	36
25			SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	614	CS (COMM)	9
					ARB. A. COMM.	1
					EX. COMM.	3
					OMP (I) COMM.	28
26			SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	503	CS (COMM)	13
					ARB. A. COMM.	1
					EX. COMM.	3
					EX. COMM. AWARD	1
					OMP (I) COMM.	25

27			VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	14
					EX. COMM.	4
					OMP COMM.	1
					OMP (I) COMM.	37
TOTAL						236
28	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	36
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	22
30	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, Arbitration Petition & Execution Petition	24
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	31
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	SAKET COURT		SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	30	CS(COMM) OMP (I) (COMM) OMP MISC (COMM) EXECUTION MISC OMP(COMM)	25
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	OMP (I) (COMM) – 04; OMP (COMM) – 00; CS (COMM) – 13; EX (COMM) – 03; Misc. DJ- 03	23
TOTAL						161
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	14
					OMP(COMM)-73	0
					OMP (COMM)-78	2
					OMP (COMM)-75	0
					ARB.A COMM	0
					OMP MISC (COMM)-76	1
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	22

				OMP(COMM-73)	1
				OMP (COMM)-78	0
				OMP MISC (COMM)	0
				ARB A COMM 79	0
TOTAL					40

38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	15
					MISC. DJ	9
					EXECUTION PETITON	1
					EXECUTION (COMM) AWARD BY ARB. COMM.	10
					TRANSFERRED IN/RESTORED	5
TOTAL						40
39	KARKARDOOMA	SHAHDARA	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	57	CS(Comm)	15
					EXECUTION	9
					MISC.DJ CASE	1
					OMP(COMM)	1
					OMP(T) COMM	1
					RESTORED/RBT	1
40			SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL	56	CS(Comm)	11
					EX (COMM)	6
					OMP (I)COMM/OMP(COMM)	3
				56	MISC DJ	1
				56	Departmental Enquiry	1
41			SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	13
					EXECUTION	7
					MISC.DJ CASE	2
					OMP(I)COMM	1
					RESTORED/RBT	3
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	10
					OMP(COMM)	-
					OMP(I) COMM	2
					Ex	3
TOTAL						91

43	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS (COMM)	0
					Counter Claim	0
					OMP (I) Comm	0
					TRANSFER OUT	165
					Execution (Comm)	1
44			SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,,SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	44
					OMP(Comm.)/OMP (I)(Comm.)	26
					MISC DJ/RTI	4
					EX	25
TOTAL						265
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	67
					OMP(Comm)& OMP (Comm)	182
					EXECUTION	26
					Misc. Application DJ	7
46		NORTH	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM.)/COUNTER CLAIM	9
					OMP(Comm)& OMP (Comm)	48
					EXECUTION	14
					MISC DJ/ARB	9
TOTAL						362
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	23

					OMP (I) (COMM.)	47
					EX COMM AWARD	2
48	DWARKA COURTS		SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	24
					OMP (COM)	1
					OMP (I) (COMM.)	59
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	17
					OMP (COM)	1
					OMP (I) (COMM.)	65
					EX COMM AWARD	3
50	DWARKA COURTS		SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	18
					OMP (I) (COMM.)	73
					EX COMM AWARD	2
TOTAL						335
GRAND TOTAL						2077